

OFFICE OF THE CIVIL JUDGE, CUM-JUDICIAL MAGISTRATE FIRST CLASS ,
KULLU, DISTT. KULLU, HP.

No. CL&JMFC/Klu. Misc./21
Dated: 28th August, 2021.

10810/o the Distt. & Sessions Judge
Kullu & Lahaul Distt. At Kullu.
Receipt No. 5890
Date 28-8-21

OFFICE ORDER

It is brought to the notice of Advocates, litigants and
General Public that undersigned shall be on leave w.e.f 31.08.2021 to 08.09.2021,
therefore, the Civil and Criminal cases fixed during such period shall be taken up
for effective hearing, in the following manner, on the dates mentioned against each:

Dates on which <u>Criminal</u> cases have been fixed	Dates on which cases shall be taken up for effective hearing.
03-08-2021	04-12-2021
01-09-2021	07-12-2021
02-09-2021	10-12-2021
03-9-2021	14-12-2021
04-09-2021	18-12-2021
06-09-2021	30-12-2021
07-09-2021	27-12-2021
08-09-2021	20-12-2021

Dates on which CIVIL cases have been fixed	Dates on which cases shall be taken up for effective hearing.
31-08-2021	03-12-2021
01-09-2021	06-12-2021
02-09-2021	08-12-2021
03-9-2021	09-12-2021
04-09-2021	13-12-2021
06-09-2021	15-12-2021
07-09-2021	16-12-2021
08-09-2021	17-12-2021

Cases fixed for arguments both in civil and criminal cases, will be taken up
on 21-09-2021



Judicial Magistrate First Class
Kullu (H.P.)

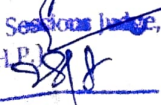
Endst. No. As above

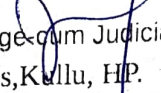
Dated: 28th August, 2021.

Copy forwarded to:-

1. The District and Sessions Judge, Kullu, HP.
2. The President, Bar Association Kullu /
2. Ahlmads of this court for necessary action.
3. Notice board of this court.

D/ 
For n.a.

Distt. & Sessions Judge,
Kullu (H.P.)
Date 


Civil Judge-cum Judicial Magistrate,
First class, Kullu, HP.